

HOW TO SEARCH INFORMATION

- Next Date, Purpose of case, Orders and Judgments as well as other case information is available in Services Sub Menu in Right Hand Side.
- Option Available in Services Menu for a District . Here Punjab State and District Jalandhar is selected whose State code is 22 and District Cide is 2.

1.Case Status

By Case Number

http://ecourts.gov.in/services/cases/case_no.php?state=D&state_cd=22&dist_cd=2

Case Status : Search by Case Number

Court Complex Court Establishment

* Court Complex

Old Case No. New Case No.

* Case Type

* Case Number

* Year

Select Court Complex:

District Court Complex as well as Taluka Court Complex can be selected from this dropdown.

Case Status : Search by Case Number

Court Complex Court Establishment

* Court Complex

* Case Type

* Case Number

* Year

Dropdown Menu:

- Select Court Complex
- New Judicial Court Complex, Phillaur
- Judicial Court Complex, Nakodar
- District & Sessions Court, Jalandhar

Select Court Establishment:

District Court Complex contains three Establishments i.e. of District and Sessions Court, Civil Judge Senior Division and Chief Judicial Magistrate. Similarly Taluka Court Complex may contain 3 or 2 Court Establishments i.e. District and Sessions Court, Civil Judge Senior Division and Chief Judicial Magistrate or Civil Judge Senior Division and Chief Judicial Magistrate. Select Court Establishment from this dropdown.

Case Status : Search by Case Number

Court Complex Court Establishment

* Court Establishment

- Select Court Establishment
- Chief Judicial Magistrate, Jalandhar
- Chief Judicial Magistrate, Taluka Court, Nakodar
- Chief Judicial Magistrate, Taluka Court, Phillaur
- Civil Judge Senior Division, Jalandhar
- Civil Judge Senior Division, Taluka Court, Nakodar
- Civil Judge Senior Division, Taluka Court, Phillaur
- District and Sessions Court, Jalandhar

* Case Type

* Case Number

* Year

Select Case Type: Old Case Number (Case Number assigned before CIS Migration to UNC CIS 1.0) or New Case Number (Case Number assigned to old CIS Delhi Numbers or Case Number assigned to case filed in CIS 1.0 or CIS 1.1)

Case Status : Search by Case Number

Court Complex Court Establishment

* Court Complex

Old Case No. New Case No.

* Case Type

* Case Number

* Year

Select Case Type : Short form of Civil as well as Criminal Case Types are listed in Dropdown. Select the Specific case type for the case whose information is to be sought.

Case Status : Search by Case Number

Court Complex Court Establishment

* Court Complex

Old Case No. New Case No.

* Case Type

* Case Number

* Year

- 446 Crpc
- APP
- ARB
- BA
- CA
- CHA
- CHI
- Cm
- CMA
- COMA
- COMI
- Cr
- CRA
- Crm
- Crmp
- Cross Appeal
- CRR**
- Cs
- Cs37

Enter Case Number : Enter Number of the case whose information is required.

Case Status : Search by Case Number

Court Complex Court Establishment

* Court Complex

Old Case No. New Case No.

* Case Type

* Case Number

* Year

Enter Case year : Enter Year of the case whose information is required.

Case Status : Search by Case Number

Court Complex Court Establishment

* Court Complex

Old Case No. New Case No.

* Case Type

* Case Number

* Year

For Submitting request , click on “Go”. For resetting and again providing input , click on Reset.

On submission , the desired Case is displayed.

Case Status : Search by Case Number

Court Complex Court Establishment

* Court Complex

Old Case No. New Case No.

* Case Type

* Case Number

* Year

Total Number of Establishments in Court Complex : 3

Total Number of Cases : 1

[Civil Judge Senior Division, Jalandhar : 1](#)

Sr No	Case Type/Case Number/Case Year	Petitioner Name Versus Respondent Name	View
Civil Judge Senior Division, Jalandhar			
1	Cs/251/2015	KARTARI Versus BALWINDER SINGH ALIAS BILLU	View

Click on View to browse Case Details.

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Civil Judge Senior Division, Jalandhar

Case Details

Case Type	: Cs		
Filing Number	: 490/2015	Filing Date:	27-01-2015
Registration No.	: 251/2015	Registration Date:	28-01-2015
Case Code	: 200400004902015		

Case Status

First Hearing Date	: 28th January 2015
Decision Date	: 23rd July 2015
Case Status	: CASE DISPOSED
Nature of Disposal	: Uncontested—DISMISSED AS WITHDRAWN
Court No. and Judge	: 32-CMII Judge Junior Division-6

Petitioner and Advocate

1) KARTARI Address - VILLAGE SINGHA POST OFFICE KANG SABI TEHSIL AND DISTRICT JALANDHAR Advocate- RAJEEV GARG

Respondent and Advocate

1) BALWINDER SINGH ALIAS BILLU Address - VILLAGE SINGHA POST OFFICE KANG SABI TEHSIL AND DISTRICT JALANDHAR
2) JASBIR SINGH ALIAS SHIRI VILLAGE SINGHA P.O KANG SABU TEHSIL AND DISTRICT JALANDHAR
3) JAGIR PATEL DIRECTOR AMERICAN TAPES PVT. LIMITED 304 DOLLORS AVENUE OLD PADRA ROAD VADODRA GUJRAT

Acts

Under Act(s)	Under Section(s)
Code of CMI Procedure	7 RULE 1

History of Case Hearing

Registration No.	Judge	Business On Date	Hearing Date	Purpose of hearing
251/2015	CMII Judge Junior Division-6	28-01-2015	29-01-2015	Consideration
251/2015	CMII Judge Junior Division-6	29-01-2015	02-02-2015	Appearance
251/2015	CMII Judge Junior Division-6	02-02-2015	04-02-2015	Appearance
251/2015	CMII Judge Junior Division-6	04-02-2015	07-02-2015	Appearance
251/2015	CMII Judge Junior Division-6	07-02-2015	12-02-2015	Appearance
251/2015	CMII Judge Junior Division-6	12-02-2015	23-02-2015	Appearance
251/2015	CMII Judge Junior Division-6	23-02-2015	11-03-2015	Appearance
251/2015	CMII Judge Junior Division-6	11-03-2015	31-03-2015	Appearance
251/2015	CMII Judge Junior Division-6	31-03-2015	30-04-2015	Appearance
251/2015	CMII Judge Junior Division-6	30-04-2015	26-05-2015	Appearance
251/2015	CMII Judge Junior Division-6	26-05-2015	02-07-2015	Written Statement
251/2015	CMII Judge Junior Division-6	02-07-2015	23-07-2015	Written Statement
251/2015	CMII Judge Junior Division-6	23-07-2015		Disposed

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Below Mentioned case related vital Information is available in this list.

- Case Type (Short Form)
- Filing Number (alongwith date)
- Filing Date
- Registration Number (alongwith date)
- Registration Date
- Case Code
- First Hearing Date
- Decision Date
- Case Status
- Nature of Disposal
- Court Number and Judge (Designation of Judge is displayed here)
- Petitioner Name , Address and Advocate
- Respondent Name , Address and Advocate
- Act and Under Section
- History of Case Hearing :
 - Registration Number (alongwith date)
 - Judge Designation and Court Number
 - Business on Date (if entered , this link displays business done on a specific date)
 - Hearing Date
 - Purpose of Hearing

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Daily Status

Civil Judge Senior Division, Jalandhar

In The Court Of : Civil Judge Junior Division-6

Case No. : Cs/0000251/2015

KARTARI Versus BALWINDER SINGH ALIAS BILLU

Date : 30-04-2015

Business : notice
Next Purpose : Appearance
Next Hearing Date : 26-05-2015

Civil Judge Junior Division-6

Print

Similarly Case Status may be searched on below mentioned parameters using links alongwith.

FIR Number

http://ecourts.gov.in/services/cases/fir1.php?state=D&state_cd=22&dist_cd=2

Party Name

http://ecourts.gov.in/services/cases/ki_petres.php?state=D&state_cd=22&dist_cd=2

Advocate Name

http://ecourts.gov.in/services/cases/qs_civil_advocate.php?state=D&state_cd=22&dist_cd=2

Case Code

http://ecourts.gov.in/services/cases/c_index.php?state=D&state_cd=22&dist_cd=2

Act

http://ecourts.gov.in/services/cases/s_actwise.php?state=D&state_cd=22&dist_cd=2

Case Type

http://ecourts.gov.in/services/cases/s_casetype.php?state=D&state_cd=22&dist_cd=2

2. Court Order

Court Orders Interim as well as Final Order and Judgments may be searched on below mentioned parameters using the links provided alongwith.

Case Number

http://ecourts.gov.in/services/cases/s_kiosk_order.php?state=D&state_cd=22&dist_cd=2

Court Number

http://ecourts.gov.in/services/cases/s_order.php?state=D&state_cd=22&dist_cd=2

Party Name

http://ecourts.gov.in/services/cases/s_partyorder.php?state=D&state_cd=22&dist_cd=2

Order Date

http://ecourts.gov.in/services/cases/s_orderdate.php?state=D&state_cd=22&dist_cd=2

3. Cause List

Cause List may be searched using link below

http://ecourts.gov.in/services/cases/dailyboard.php?state=D&state_cd=22&dist_cd=2